## Need to fill up the vacancies in National Commission for Backward Classes (NCBC) and ensure its effective functionality-Laid

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): The prolonged vacancies in the National Commission for Backward Classes (NCBC), a constitutional body that plays a vital role in safeguarding the rights of our backward classes. For over a year, the positions of Vice-Chairperson and two members of the NCBC have remained vacant, severely affecting its functioning. This is not just a procedural lapse; it is a direct violation of the promise made to uplift and protect the interests of the backward classes in our country. The NCBC's mandate includes making recommendations for the inclusion of communities in the list of backward classes, investigating and monitoring complaints of discrimination, and advising the Government on matters related to social justice. The absence of key members in this Commission has paralyzed its work, leaving the backward classes without a proper forum to address their grievances and seek justice. This is a matter of deep concern, as it reflects the government's indifference toward the welfare of the most marginalized sections of society. I urge the Government to immediately fill these vacancies and ensure that the NCBC can function effectively, as it is crucial for the social and economic advancement of backward classes. The time to act is now.